

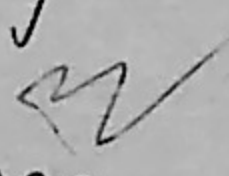
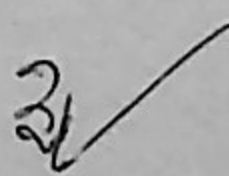
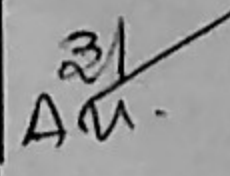
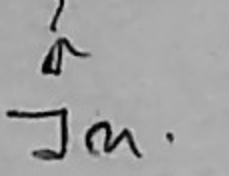
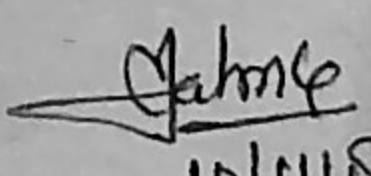
ORDER SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD

Registration NO. 1069 (T) OF 1986

Kumwar Pal Singh vs. Union of India

SL NO of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	17-11-86	<p>Hon. S. Zahed Hasan VC                      Hon. Ajay Jothi AM.                      Sri. R.M. Shukla for the applicant.                      Due to death of Sri. Ashok Mohiley's father the case is adjourned to 27-11-86 for hearing.</p> <p style="text-align: center;">                       V.C.                        AM.                 </p>	<p>office reports                      1- O/s no- 373/85 received on transferred from D.J. Kambh                      2- Cause of Action Promotion                      3. Position at the stage of transfer                      (i) WS &amp; Replication filed (ii) pending for hearing.                      4. Notice issued to both the parties by regd. post.                      5. No undelivered regd. cover return back so far                      Submitted for order</p>
	27 11/86	<p>Hon. Ajay Jothi - AM.                      Hon. G.S. Sharma - JM</p> <p>The amendonal application dated 13-1-85 moved by the plaintiff is heard by Sri. Ashok Mohiley requests for time to meet this application. put up on 12-12-86 for hearing.</p> <p style="text-align: center;">                       AM.                        JM.                 </p>	<p style="text-align: right;">                       10/11/86                 </p>